

CP No. 58/99 for
order fixed a
17.1.2000

14/4

CP 58/99 in OA 295/93
Date : 17.1.2000

Learned counsel on both
sides present and heard.

Issue notice to the
Contemners returnable by
6.3.2000.

(S.L. Jain)
M (J)

(B.N. Bahadur)
M (A).

H

Notices issued to
Applicant/Respondents on
25/2/2000

140

6.3.2000 (3)

Applicant by Shri G.S. Walia.
Respondents by Shri R.R. Shetty.

Reply given today may be
taken on record.

Order relating to Shri Menon,
Applicant No. 3 also be placed on
record.

Case posted to 27-3-2000.

(S.L. Jain)
M (J)

(B.N. Bahadur)
M (A)

Recd. Reply to CP 58/99
from Respondents on 7/3/2000.

8/3.

27/3/2000

As no DB is
available matter
adjourned to 17/4/2000